## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:2019 ANSWERED ON:20.07.2009 IMPORT OF COAL BY MMTC Panda Shri Prabodh;Ray Shri Rudramadhab

## Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Central Vigilance Commission (CVC) has recently enquired from Metals and Minerals Trading Corporation (MMTC) about the violation of norms and change in tender conditions with regard to import of coal worth Rs. 6000 crore;

(b) if so, the details thereof; and

(c) the measures being taken by the Government to bring about more transparency in MMTC deals and adherence to the Government guidelines?

## Answer

## MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b) No, Madam. Central Vigilance Commission (CVC) did not enquire MMTC Limited about the violation of norms and change in tender conditions with regard to import of coal worth Rs.6000 crores. However, two complaints received in this regard in the Government have been forwarded to Central Vigilance Commission (CVC) for their advice.

(c) MMTC Limited is governed by all the guidelines of Government/CVC for maintaining transparency in its commercial activities.